

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL)..... Diary No(s).11312/2020

SAGHEER AHMED KHAN

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(COVID-19 MATTERS)

Date : 04-06-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s)

Mr. C.U. Singh, Sr. Adv.
Ms. Akriti Choubey, Adv.
Mr. Ejaz Maqbool, AOR

For Respondent(s)

Mr. K.M. Nataraj, ASG
Ms. Garima Prasad, AORMr. Sachin Patil, AOR
Mr. Rahul Chitnis, Adv.UPON hearing the counsel the Court made the following
O R D E R

Heard Shri C.U. Singh, learned senior counsel as well as Ms. Garima Prasad, standing counsel for the State of U.P.

Petitioner in paragraph 6 has stated that he is willing to deposit an amount of Rs.25 lakhs in the Registry of this Court. Shri C.U. Singh, learned senior counsel, submits that the said amount is to be utilized for paying the railway tickets of the migrants from State of Maharashtra to District Sant Kabir Nagar,

State of U.P.

Let the petitioner deposit the amount of Rs.25 lakhs within one week in favour of Registrar, Supreme Court of India.

List on 12.06.2020.

**(ARJUN BISHT)
COURT MASTER (SH)**

**(RENU KAPOOR)
BRANCH OFFICER**